

Party, victimising DESU employees, misusing his authority, causing loss to DESU, and helping Congress candidates during the last Lok Sabha elections etc.

(c) and (d). The matter is being looked into by the Municipal Corporation of Delhi.

#### Nationalisation of Industries

493. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) names of the industrial houses with assets exceeding Rs. 100 crores; and

(b) whether Government have a proposal under consideration to nationalise these industries?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) A statement is attached.

(b) No, Sir.

#### Statement

Names of industrial houses with assets exceeding Rs. 100 crores:

1. Tata
2. Birla
3. Mafatlal
4. J. K. Singhania
5. Thapar
6. I. C. I.
7. Scindia
8. Bangur
9. A. C. C.
10. Shri Ram
11. Walchand
12. Larsen & Toubro
13. Kirloskar
14. Khatau
15. Sarabhai
16. Kasturbhai Lalbhai.

#### Experts on conversion of Radio, TV and Films Division into Autonomous Bodies

494. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has appointed a group of official and non-official experts to study All India Radio, Doordarshan (TV) and the Films Division to be converted into autonomous bodies; and

(b) if so, its composition and when its report is likely to be submitted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The Government is proposing to set-up a Group of officials and non-officials to prepare a Working Paper for suggesting recommendations on the grant of autonomy to All India Radio, Doordarshan and the Films Division.

#### Meeting of a Delegation of Federal Government of Nagaland with Prime Minister

495. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any delegation of the Federal Government of Nagaland has recently met the Prime Minister; and

(b) if so, the main points on which the discussion was held?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b): Five representatives of the Naga ex-Underground met the Prime Minister on the 25th April, 1977. They requested that the Prime Minister should agree to meet Mr. A. Z. Phizo. Such a meeting, they said, would help in finding a lasting and peaceful solution of the Naga problem. They (ex-UG) were told that the Prime Minister would be prepared to meet him provided